

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 28.04.2025

COURT OF REGISTRAR

(HYBRID MODE)

11:30 A.M.

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 2529 of 2025 in I.A. No. ___ of 2025 in Comp. App. (AT) (Ins) No. 1588 of 2023	Bhupendra Jivrajbhai Surani, Through Alan C.W. Tang (Trustee – In – Bankruptcy) Through Vinod Kr. Kaushik Vs. Sanika Assets Management and Investments Pvt. Ltd.	Mansha Khemka
2.	I.A. No. 2530 of 2025 in I.A. No. ___ of 2025 in Comp. App. (AT) No. 93 of 2024	Newspapers Ltd. Through Shri. Shardul Vikram Gupta, Director & Anr Vs. Sandeep Kanodia & Ors.	Amitabh Agarwal

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Assistant Registrar